

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 218 of 2012 & IA No. 360 of 2012, 219 of 2012 and 233 of 2012 & I.A. No. 374 of 2012

Dated : 12th August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 218 of 2012

M/s Balasore Alloys Ltd. ... Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Samareshwar Mahanty

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Priyabrat Sahu
Mr. Subrat Sahu for R-1 & 2**

Appeal No. 219 of 2012

M/s Balasore Alloys Ltd. ... Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Samareshwar Mahanty

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Priyabrat Sahu
Mr. Subrat Sahu for R-1 & 2**

Contd....P2

Appeal No. 233 of 2012 & IA-374 OF 2012

M/s Tata Steel Ltd. ... Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent(s): **Mr. Buddy A. Ranganadhan**
 Mr. Hasan Murtaza
 Mr. Priyabrat Sahu
 Mr. Subrat Sahu for R-1 & 2

ORDER

Mr. Buddy A Ranganadhan, the learned counsel for the Respondent has finished his arguments.

Mr. Samareshwar Mahanty, the learned counsel for the Appellant seeks some time to make the rejoinder submission. Accordingly, post the matter for rejoinder submission on **11.09.2013 at 2:30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

pr/vt